

CENTRAL ADMINISTRATIVE TRIBUNAL

ERNAKULAM BENCH

O.A No.209/94

Tuesday this the 15th day of February, 1994.

CORAM:

THE HON'BLE MR.JUSTICE CHETTUR SANKARAN NAIR,~~VICE~~ CHAIRMAN
THE HON'BLE MR.P.V.VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

P.M.Valsala,
"Krishnajyothi", Near Thenjinattu Temple,
Ayyanthole, working as Postman,
Head Post Office, Trichur. Applicant

By Advocate Mr.P.Ramakrishnan

vs.

1. The Senior Superintendent of Post Offices,
Trichur Division,
Trichur-2.
2. The Postmaster,
Head Post Office,
Trichur.
3. V.Padmini,
Leave Reserve Postman,
Head Post Office,
Trichur. Respondents

By Advocate Mr.Kodoth Sreedharan, ACGSC

ORDER

CHETTUR SANKARAN NAIR(J),VICE CHAIRMAN:

Applicant seeks a direction to post her as Stamp Vendor, High Road Post Office, Trichur. The basis of her claim is an earlier order of this Tribunal in O.A.921/91. The Bench observed:

"We dispose of the application with a direction to the respondents 1 to 3 to give posting to applicant as Stamp Vendor as claimed by her in the next arising vacancy."

That vacancy was in the Head Post Office, Trichur. On the strength of that direction to post her in Head Post Office, she seeks a direction to post her in the High Road Post Office. We do not think we should exercise our powers to post applicant to one office or the other.

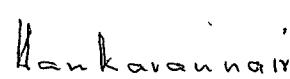
If applicant has acquired any claim for posting by the judgment, it is for a posting at Head Post Office and not High Road Post Office. We see no legally enforceable right in the applicant to get the relief prayed for. We dismiss the application. But this will not preclude her from moving departmental authorities, if she so desires.

2. Application is disposed of. No costs.

Dated the 15th February, 1994.


P.V.VENKATAKRISHNAN

ADMINISTRATIVE MEMBER


CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN

njj/15.2